

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 1722  
TO BE ANSWERED ON 30.07.2015

MONITORING COMMITTEE UNDER IAY

1722. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the houses allotted to Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities in the country under the Indira Awas Yojana during each of the last three years and the current year. State/UT-wise;
- (b) whether the Government has appointed any representatives/committees for monitoring the construction work being carried out under the said scheme;
- (c) if so, whether the said representatives/committees have submitted any report in this regard; and
- (d) if so, the details thereof and the action taken by the Government thereon?

ANSWER  
MINISTER OF RURAL DEVELOPMENT  
(SHRI BIRENDER SINGH)

(a) : A Statement indicating the houses allotted to Scheduled Castes, Scheduled Tribes, and Minorities under IAY for last three years and current year, State/UT-wise is given in the Annexure. No separate data is maintained for Other Backward Classes.

(b), (c) and (d) : No, Madam. However, the physical progress in construction is monitored through uploading of photographs in every quarter on MIS-Awaassoft. National level Monitors and Area Officers of the Ministry visit IAY houses during the field visits to review the progress. Officers at the Block level inspect 10% of the houses at each stage of construction. District level officers inspect 2% of the houses at each stage of construction.

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## Houses sanctioned under IAY to SC, ST, Minority in the last three years and current year

Sl. No.	State	2012-13			2013-14			2014-15			2015-16*		
		SC	ST	Minority	SC	ST	Minority	SC	ST	Minority	SC	ST	Minority
1	ANDHRA PRADESH	99971	69952	39218	85635	47542	25598	24346	12230	7961	0	0	0
2	ARUNACHAL PRADESH	0	1857	0	0	480	0	2	170	0	0	0	0
3	ASSAM	44563	51545	31176	18448	23787	25251	22139	31016	40752	0	0	0
4	BIHAR	325578	18507	128964	145340	9586	45645	163631	6469	44535	0	1	1
5	CHATTISGARH	9228	38021	519	7429	40673	723	4503	19008	514	0	0	0
6	GOA	2	22	0	29	160	105	15	17	18	0	0	0
7	GUJARAT	4195	67584	2042	7486	40086	2351	3571	14857	1874	4	16	2
8	HARYANA	10494	0	2809	11997	0	1977	15928	13	3157	0	0	0
9	HIMACHAL PRADESH	3331	623	254	5726	1040	150	3742	752	96	0	0	0
10	JAMMU AND KASHMIR	1653	3385	409	0	241	0	0	12	0	0	0	0
11	JHARKHAND	24317	42963	14346	9689	31824	5148	3637	12282	3000	518	81	77
12	KARNATAKA	57321	25761	20541	52069	29783	15166	43523	30502	11987	0	0	0
13	KERALA	25534	3325	10712	19186	3545	9454	15013	4105	17348	0	1	24
14	MADHYA PRADESH	22165	35960	5548	23247	48314	7004	15010	44784	4648	2	29	5
15	MAHARASHTRA	16936	63361	9956	8646	78787	11757	42951	77902	6755	0	0	0
16	MANIPUR	177	2541	112	9	2741	10	37	720	15	0	0	0
17	MEGHALAYA	63	11820	723	2632	10911	213	27	7252	129	0	0	0
18	MIZORAM	0	2324	0	0	1545	0	0	279	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0	1332	0	0	0	0
20	ORISSA	53286	39777	6208	36668	58710	4357	3863	12451	157	36153	17236	695
21	PUNJAB	2914	0	123	745	0	48	1859	0	30	0	0	0
22	RAJASTHAN	20898	17081	3950	17687	65420	1190	14316	65904	1383	0	5	0
23	SIKKIM	319	478	301	287	503	258	556	957	762	0	0	0
24	TAMIL NADU	64521	3034	12588	53771	4385	8589	28630	1499	4617	0	0	0
25	TELANGANA							17207	15902	3787	0	0	0
26	TRIPURA	0	1628	0	945	1685	114	2078	5619	637	0	0	0
27	UTTAR PRADESH	131604	1872	27286	126900	4379	49676	223092	3746	75413	0	0	0
28	UTTARAKHAND	3782	873	1969	4591	319	859	5738	1079	1438	0	0	0
29	WEST BENGAL	79111	18824	45103	54930	24191	26219	154229	66274	75460	6	24	108
30	ANDAMAN AND NICOBAR	0	0	46	0	0	27	0	0	12	0	0	0
31	DADRA & NAGAR HAVELI	0	0	0	0	3	0	0	223	0	0	0	0
32	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0	0
33	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0
34	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0	0
	Total	1001963	523118	364903	694092	530640	241889	809643	437356	306485	36683	17393	912

Progress as reported by States/UT. \* Progress reported by States/UTs as on 30.06.2015